

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.10.2019

| Sl. No. | Cases | Total Pendency at the beginning of October, 2019 (Civil-Criminal) | Institution during the month of October, 2019 (Civil -Criminal) | Total Disposal during the month of October, 2019 (Civil- Criminal) | Pendency at the end of October, 2019 (Civil- Criminal) |
|---------|----------------------------------|---|---|--|--|
| 1. | WRIT PETITION | 106 01 | - - | 01 - | 105 01 |
| 2. | APPEAL | 34 52 | 01 03 | 01 03 | 34 52 |
| 3. | RSA | 14 -- | -- - | - - | 14 - |
| 4. | FAO | 02 - | - - | - - | 02 - |
| 5. | CONTEMPT | 01 - | - - | - - | 01 - |
| 6. | MISC.CASES | - 04 | - -- | - -- | - 04 |
| 7. | MISC.APPEAL | - - | - - | - - | - - |
| 8. | SUO MOTU TRANSFER PETITION | - - | - - | - - | - - |
| 9. | TRANSFER PETITION(C) | - - | -- - | - - | - - |
| 10. | BAIL APPLICATION | - 01 | -- 01 | - 02 | - -- |
| 11. | MAC APPEAL | 12 - | 01 - | - - | 13 - |
| 12. | REVIEW | - - | - - | - - | - - |
| 13. | REVISION | 03 04 | - 01 | - - | 03 05 |
| 14. | MAT APPEAL | 02 - | - - | - - | 02 - |
| 15. | REVISION U/S 19 OF THE (FAM CT.) | - 01 | - - | - - | - 01 |
| 16. | LEAVE PETITION | - 04 | - - | - 01 | - 03 |
| 17. | ARBITRATION PETITION/APPEAL | 04 - | - - | - - | 04 - |
| 18. | S.A.O. | - - | - - | - - | - - |
| 19. | REFERENCE | - - | - - | - - | - - |
| 20. | C.O. | 03 - | 01 - | - - | 04 - |
| 21. | TAX APPEAL | 04 - | - - | - - | 04 - |
| 22. | SP. APPEAL | 01 - | - - | - - | 01 - |
| 23. | Ex.P. | - - | - - | - - | - - |
| | GRAND TOTAL | 186 67 | 03 05 | 02 06 | 187 66 |



1. Appeal(Civil) includes-RFA,WA & Appeal(C) U/s 30 of the Employee's Compensation Act,1923.
 2. Appeal(Criminal) includes-Criminal Appeal and Appeal (Crl.) U/s 42 of the Prevention of Money Laundering Act, 2002.